



Bulletin Part - II

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

MONDAY, 13 NOVEMBER 2017

No.56

SUMMONING OF THE FOURTH SESSION, 2017 OF THE SEVENTH LEGISLATIVE ASSEMBLY

The Governor of Goa by her order dated 13 November 2017 has summoned the Legislative Assembly of the State of Goa to commence its Fourth Session, 2017 from Wednesday, 13 December 2017.

No.57

CALENDAR OF SITTINGS

The Fourth Session, 2017 of the Seventh Legislative Assembly of the State of Goa will have 4 sittings on the following days:

- 1) Wednesday, 13 December 2017
- 2) Thursday, 14 December 2017
- 3) Friday, 15 December 2017
- 4) Monday, 18 December 2017

No.58

TIMING OF SITTINGS

(1) The timings of the sittings of the House on all days will be as follows:

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| (i) Commencement | : | 11. 30 a.m. |
| (ii) Lunch Break | : | 1. 00 p.m. to 2. 30 p.m. |
| (iii) Tea Break | : | 4. 00 p.m. to 4. 30 p.m. |
| (iv) Adjournment for the day or sine die | : | 6. 00 p.m. (or at the conclusion of the business for the day, whichever is earlier) |

(2) The House may alter the above timings by a Motion. As at present, the House will not sit on Saturdays, Sundays and Public Holidays.

No.59

BALLOT OF STARRED AND UNSTARRED QUESTIONS

(1) The ballot of the Starred & Unstarred Questions for that day will be conducted at 4.00 p.m. The Members are requested to deposit the notices of Starred & Unstarred Questions by 1.00 p.m. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ notices to FIFTEEN each.

(2) The following shall be the **Schedule** for receipt of notices and holding of ballot of notices of Starred and Unstarred Questions during the Fourth Session, 2017 of the Seventh Goa Legislative Assembly:

Date of Answer (Group)	Last date for tabling Question (Starred & Unstarred)	Department concerned	Chief Minister/ Minister concerned
Wednesday (GROUP 'A') 13/12/2017	20/11/2017 (up to 1.00 p.m.)	Personnel, ARD, General Administration, Civil Aviation, Airport, NRI Affairs, Education, Public Grievances.	Chief Minister (Shri Manohar Parrikar)
		Water Resources, Fisheries, Legal Metrology.	Minister for Water Resources (Shri Vinoda Paliencar)
		Tourism, Sports, Printing & Stationery.	Minister for Tourism (Shri Manohar Azgaonkar)
Thursday (GROUP 'B') 14/12/2017	21/11/2017 (up to 1.00 p.m.)	Home, Evacuee Property, Vigilance, Information & Publicity, Science & Technology, Environment, Forests.	Chief Minister (Shri Manohar Parrikar)
		Public Works, Transport, River Navigation, Museum.	Minister for PWD (Shri Ramkrishna alias Sudin Dhavalikar)
		Town & Country Planning, Agriculture, Archives & Archaeology, Factories & Boilers.	Minister for Town & Country Planning (Shri Vijay Sardesai)

Friday (GROUP 'C') 15/12/2017	22/11/2017 (up to 1.00 p.m.)	Finance, Planning & Statistics, Official Language, Election, Gazetteer, Mines, Co-operation, Industries, Handicrafts, Textile & Coir.	Chief Minister (Shri Manohar Parrikar)
		Art & Culture, Tribal Welfare, Civil Supplies & Price Control.	Minister for Art & Culture (Shri Govind Gawde)
		Panchayat, Animal Husbandry & Veterinary Services, Protocol.	Minister for Panchayat (Shri Mauvin Godinho)
		Revenue, Information Technology, Labour and Employment.	Minister for Revenue (Shri Rohan Khaunte)
Monday (GROUP 'D') 18/12/2017	23/11/2017 (up to 1.00 p.m.)	Law & Judiciary, Urban Development, Legislative Affairs, Provedoria.	Minister for Law & Judiciary (Shri Francis D'Souza)
		Power, Social Welfare, Non-Conventional Energy Resources.	Minister for Power (Shri Pandurang Madkaikar)
		Health, Craftsmen Training, Women & Child Development.	Minister for Health (Shri Vishwajit Rane)
		Housing with Housing Board, Rural Development Agency, Ports.	Minister for Housing (Shri Jayesh Salgaonkar)

No.60

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attentions, Zero Hour Mentions etc., in the **Notice Box** kept in the Chamber of the Secretary, Legislature, Assembly Complex, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** and online (*through email*) will be treated as valid.

No.61

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in the **Notice Box** before 10.00 a.m. on the day on which the brief mentions are required to be made.

No.62

MODE OF TABLING STARRED & UNSTARRED QUESTIONS

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred & Unstarred LAQs can be tabled either online *or* in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled via **online** mode only will be considered valid.

(2) The Members may note that the notices (*in paper form*) of Starred & Unstarred Questions for the stipulated day need to be deposited in *Notice Box* by **1.00 p.m.** It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. www.goavidhansabha.gov.in by 1.00 p.m. to ensure efficacy in the ballot process.

No.63

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on **Friday i.e. 15 December 2017** after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot for Resolutions
15/12/2017	29/11/2017	30/11/2017

ASSEMBLY COMPLEX
PORVORIM-GOA
13 NOVEMBER 2017

N.B. SUBHEDAR
SECRETARY, LEGISLATURE